

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 12 of 2018

IN THE MATTER OF:

Karam Chand Thapar & Bros. (Coal Sales) Ltd. ...Appellant

Vs

CCI & Ors.Respondents

Present:

For Appellant: Mr. Rajshekhar Rao, Mr. Bharat Budholia, Ms. Neelambara Sandeepan, Mr. Anandh Venkataramani, Mr. Areeb Y. Amanullah, Mr. Ishan Nagar and Ms. Aishwarya Gopal Krishna, Advocates

**For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates for CCI
Mr. M.M. Sharma and Mr. Anand Sree, Advocates for R-2.
Mr. K.K. Sharma and Ms. Shilpa Singh, Advocates for R-3.**

With

Competition Appeal (AT) No. 13 of 2018

IN THE MATTER OF:

Naresh Kumar & Co. Pvt. Ltd. ...Appellant

Vs

Competition Commission of India &Ors.Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Mr. Akshat Kulshreshtha, Ms. Arunima Chatterjee, Mr. Karan Sood and Mr. Eklavya Dwivedi, Advocates

**For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates for CCI
Mr. M.M. Sharma and Mr. Anand Sree, Advocates for R-2.
Mr. K.K. Sharma and Ms. Shilpa Singh, Advocates for R-3.**

With

Competition Appeal (AT) No. 14 of 2018

IN THE MATTER OF:

Nair Coal Services Pvt. Ltd.

...Appellant

Vs

Competition Commission of India & Ors.

....Respondents

Present:

For Appellant: Mr. Chetan S. Dhore, Advocate

**For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and
Mr. Devahuti Pathak, Advocates for CCI
Mr. M.M. Sharma and Mr. Anand Sree, Advocates
for R-2.
Mr. K.K. Sharma and Ms. Shilpa Singh,
Advocates for R-3.**

ORDER

24.07.2019: Post these appeals 'for hearing' on **23rd August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc